

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. ST/483 /2006 - CU[DB]

Date 24/11/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To:-
M/S GHANSHYAM DAS RASTOGI,CABLE OPERATOR
1ST FLOOR,SANJAY MARKET,GHANTAGHAR
CHOWK,MAIHAR(MP)
485771

M/S GHANSHYAM DAS RASTOGI,CABLE OPERATOR

Appellant

C.C.E.BHOPAL

Vs
Respondent

I am directed to transmit herewith a certified copy of **Final order No. ST/483/06**

CU[DB] dated 17.11.08

passed by the Tribunal under Section 129. (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

C.C.E.BHOPAL

48.ADMINISTRATIVE AREA,AREA HILLS,BHOPAL

2. Adv. / Consult

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017.

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat,Shipra Suncity, Indirapuram - 201010,Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Puniabi Bagh, New Delhi - 110026

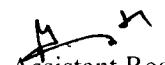
12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagarava Road, T. Nagar,Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183,Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall.Above Star India Bazar,Satellite Road.Ahmedabad-15

15 Office Copy

16 Guard file


Assistant Registrar
(Customs Appeal Branch)

**CUSTOMS EXCISE & SERVICE TAX
APPELLATE TRIBUNAL,**
West Block No.2, R.K.Puram, New Delhi

COURT-II

Date of hearing/decision: 17.11.2008

Service Tax Appeal No.483 of 2006

Arising out of the order in appeal No.61/ST/BPL/06 dated 12.6.06 passed by the Commissioner (Appeals), Central Excise & Service Tax, Bhopal.

For Approval and Signature:

Hon'ble Mr. M. Veeraiyan, Member (Technical)
Hon'ble Mr. P.K. Das, Member (Judicial)

1	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2	Whether it should be released under Rule 27 of CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	NO
3	Whether their Lordships wish to see the fair copy of the Order?	Seen
4	Whether Order is to be circulated to the Departmental authorities?	Yes

Appellant

M/s Ghanshyam Das Rastogi

vs.

Respondent

C.C.E.
Bhopal

Appearance:

None for the appellant
Shri Fateh Singh, Authorized Departmental Representative (DR) for the Revenue

Coram: Hon'ble Mr. M. Veeraiyan, Member (Technical)
Hon'ble Mr. P.K. Das, Member (Judicial)

Final Order No. 57/346/08

Per P.K. Das:

None appeared on behalf of the appellant despite issue of notice. There is no application for adjournment. It appears that the appellant is not interested to proceed in the matter. Accordingly, the appeal is dismissed for non-prosecution.

(Dictated and pronounced in the open Court)

(M. Veeraiyan)
Member (Technical)

(P.K.Das)
Member (Judicial)